

NOTICE

Date of Publication :24-Mar-2021 Last Date: 08-Apr-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 08-Apr-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 07-May-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-202001822	Mhatre & Associates Adv. for Plaintiff	166-2014 (1)	2
2	U-202002670	M/s. Dahibawkar & Co. Adv. for Def. No. 2	1390-2011 (2)	100
3	U-202101529	Marati R. Taraskar	2810-2009 (12)	2000
4	U-202101538	Khan & Khan	62-2020-COMMERCIAL SUIT (32)	Obj.
5	U-202101650	Ashwin Joshi	217-2016-EXE.APPLN. (13)	200
6	U-202101651	Ashwin Joshi	6170-2007-SUMMARY SUIT (13)	50
7	U-202101652	Madan Kakade	2411-2017 (11)	1000
8	U-202101778	Legal Chartered	2430-2021 (7)	Obj.
9	U-202101783	Link Legal	104-1990 (9)	2100
10	U-202101794	S.M.Sayed	1719-2018 (9)	100
11	U-202101808	B.Joshi	2057-2014 (5)	83
12	U-202101868	M. A. Adanwale	1506-2009 (12)	118
13	O-202100680	F.A.Hakim	731-2018 (9)	450
14	O-202100685	S. U. Pandey	2144-2008 (12)	2000
15	O-202100695	Lal Krishn Gopwani	1447-2017 (5)	Obj.